

DIVISION BENCH

ITEM NO.115

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.280/ALD/2018

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 10th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	DEVI PRASAD V/S M/S JUGGILAL KAMLAPAT JUTE MILLS COMPANY LTD.
UNDER SECTION	9 IBC (IN CIRP)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Aryan Sinha with Sh. Govind Bhardwaj, Advs. : *For the RP*

ORDER

- 1.** Ld. Counsel representing the RP states that the Appeal arising out of the admission order is pending before the Hon'ble NCLAT and the next date of hearing is 12.08.2024.
- 2.** In view of the statement made by the Ld. Counsel representing the RP, the matter is adjourned for 19th August, 2024.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

10th July, 2024

*Kavya Prakash Srivastava
(Stenographer)*